

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO.1902
TO BE ANSWERED ON 28th NOVEMBER, 2016

SCHEMES FOR PROMOTION OF EXPORTS

1902. SHRI DILIP PATEL:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has introduced new schemes to promote export performance during the last three years;
- (b) if so, the details thereof;
- (c) whether there is any monitoring mechanism in place to evaluate the performance of these schemes; and
- (d) if so, the details thereof along with the expenditure incurred on export promotion schemes during the said period and the objectives achieved so far?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

- (a) & (b): Under the Foreign Trade Policy (FTP) 2015-2020, the Merchandise Exports from India Scheme (MEIS) has been introduced by amalgamating multiple schemes of the earlier FTP with the objective to offset infrastructural inefficiencies and associated costs involved in exporting goods from India and to provide a level playing field to Indian exporters, especially those having high export intensity and employment potential. The Scheme incentivizes exporters in terms of freely transferable Duty Credit Scrips which can be used to pay Central duties/taxes including customs duties. For services sector, Services Exports from India Scheme (SEIS) provides rewards to service providers of notified services from India based on net foreign exchange earned.

With a view to make our exports globally competitive by cutting down cost of production, two schemes are available; Export Promotion of Capital Goods(EPCG) Scheme for duty free import of capital goods with export obligation and Advance Authorisation/Duty Free Imports Authorisation (DFIA) Scheme for duty free import of raw materials, components, spares and consumables with export obligation.

(c): The Government regularly take stock of the changing dynamics at the global and regional level; and based on the inputs from the stakeholders including industry & trade bodies/associations and think tanks, FTP is revised/improved. That is why multiple schemes of incentivisation to merchandise export in the earlier FTP(2009-15) were amalgamated to only one scheme namely MEIS in the current FTP(2015-20).

(d): The details of the claims sanctioned under the MEIS Scheme since 01.04.2015 are as below:

Name of Schemes	Value of Duty Scrips issued during 2015-16	Value of Duty Scrips issued during 2016-17
MEIS	Rs. 4103 Crore	Rs. 8891.13 Crore(till 30.09.2016)
SEIS	No Scrips has been issued as exporters can file claims only after the end of the fiscal year 2015-16, that is the earliest year of filing application will be in the year 2016-17.	Rs.169.49 Cr (till 10.10.2016)
